

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

**NO. HC.VII-5/2020/9766/A**

From :- Shri Utpal Rajkhowa,  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
The District and Sessions Judge (i/c),  
Darrang, Managaldai.

Dated Guwahati the 25<sup>th</sup> September, 2023.

Sub: Application submitted by Shri Raj Sekhar Duara, JMFC, Darrang, Mangaldai for permission to visit Krabi, Thailand on holidays in the month of November, 2023.

Ref:- Your letter No. DJ (D)/6617 dated 15.09.2023.

Madam,

With reference to your letter on the subject cited above, I am directed to inform you that, Shri Raj Sekhar Duara, JMFC, Darrang, Mangaldai, has been granted permission for travel abroad (Krabi, Thailand) **only during holidays**.

Shri Duara may be informed accordingly.

Thanking you.

Yours faithfully,

Sd/-

**REGISTRAR (VIGILANCE)**

**Memo NO. HC.VII- 05/2020/9767-9768/A**      **dated**    **25 .09.2023**

Copy to:-

1. Shri Raj Sekhar Duara, JMFC, Darrang, Mangaldai, for information, with reference.
2. ✓ The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for sending the letter via Email to the concerned officers.

**REGISTRAR (VIGILANCE)**